15.35 hrs.

Title: Introduction of the Persons with Disabilities (Equal opportunities, protection of rights and full participation) (Amendment) Bill, 2003 (Amendment of section 2)

DR. (SHRIMATI) BEATRIX D'SOUZA (NOMINATED): Sir, I beg to move for leave to introduce a Bill further to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995. "

The motion was adopted.

DR. (SHRIMATI) BEATRIX D'SOUZA: I introduce the Bill.
